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NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 24/07/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/251/ (IB)/2017
NAME OF THE PETITIONER(S) : PUDUMJEE PULPS & PAPER MILLS LTD
NAME OF THE RESPONDENT(S) : ORIGIN FOODS LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	


A.R. Prasad
Counsel for Respondent.

2) Joseph Augustine
M/s. Sampath Kumar Associates
Counsel for Petitioner



ORDER

Counsel for Petitioner present. Counsel for Respondent also present. Counsel for Respondent filed ^{the} counter along with the documents, the copy of which is given to the other side. Counsel for Petitioner is directed to file rejoinder within one week. Put up on **01.08.2017 at 10.30 A.M.**


(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)
ghk


(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)